

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION No. 4591
ANSWERED ON 27TH MARCH, 2025**

UPGRADATION OF SH-25 IN KARNATAKA

4591. Dr. PRABHA MALLIKARJUN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Union Government has received the Detailed Project Report (DPR) of the proposal from the State Government of Karnataka to upgrade SH-25 as a National Highway owing to its socio-economic significance, if so, the details thereof along with the action initiated by the Union Government thereon;**
- (b) the reasons for the pendency of the upgradation of the said highway; and**
- (c) the duration for which the proposal has been pending with the Union Government along with the time frame by which it is likely to be approved or sanctioned?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to c) Government in the Ministry of Road Transport & Highways is primarily responsible for development and maintenance of National Highways (NHs). State Highway (SH) – 25 is a State road and development of State roads is the responsibility of the

respective State Government. Government keeps on receiving proposals from various State Governments/UTs, etc., including from the State Government of Karnataka for declaration / up-gradation of State roads including SHs as NHs. Government considers declaration of some of the State roads including SHs as NHs from time to time based on the requirements of connectivity, inter-se priority, traffic density and synergy with PM Gati Shakti Master Plan.
